LARANG SAI): I beg to lay on the Table-

(1) The following statements (Hindi and English versions) showing the action by the Government on various assurances, promises and undertakings given by the Ministers during the varioug sessions of Lok Sabha —

(1) Statement XXIX-Tenth Session, 1974	No	
(11) Statement XXI-Twelth Session, 1974	No	Fifth I ok Sabha
 (111) Statement IX-Severteen Session, 1976 		
(1v) Statement Session, 1977	No	VI-F1151
(v) Statement Session 1977	No	IX-Second
(vi) Statement	No	V-Third

(vii) Statement No II-Fourth Session, 1978

Session, 1977

(2) A statement (Hindi and English versions showing reasons for delay in the Implementation Reports [Placed in Library, See No LT-2298/ 78]

EMPLOYEES' P F (AMDT) SCHEME, 1978

SHRI LARANG SAI On behalf of Shr₁ Dr Ram Kırpal Sınha, I beg to lay on the Table a copy of the Employees' provident Funds (Amendment) Scheme, 1978 (Hindi and English versions) published in Notification No GSR 602 in Gazette of India dated the 6th May, 1978 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act 1952 [Placed in Library See No LT-2209/78]

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZUL-FIQUARULLAH) I beg to lay on the Table a copy of Notification No. GSR 273(E) (Hindi and English versions) published in Gazette of India dated the 9th May 1978, issued under the Central Excise Rules, 1944 [*Placed in Library See* No LT-2300/ 78]

COMMITTEE ON PETITIONS

(1) MINUIFS

भी हरि विज्ञ कामत (होगगायाः) मैं छठी लाक सथा को याविका समिति का पन्द्रहवा से छब्बीसवी बैठका क वार्यवाही साराज सभा पटल पर रस्तता हा

(1) FOURTH REPORT

भी हरि बिच्चु कामत मैं छठी लाक मभा की याचिका समिति का चतुथ प्रतिवदन प्रस्तृत करत

COMMITTE ON PAPERS LAID ON THE TABLE

SIXTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadai) Sir I beg to present the Sixth Report of the Committee on Papers Laid on the Table

RAILWAY CONVENTION COM-MITTEE

THIRD RIPORT

SHRI KRISHAN KANT (Chandigarh) I beg to present the Third Report of the Railway Convention Committee on Action Taken by Government on the recommendations contained in their Ninth Report, 1973 on "Social Burdens on Indian Railways"